

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 31-01-2017

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : 264 / 15
PETITION NUMBER : TP 36 / 17
NAME OF THE PETITIONER (S) : ALL TRONIX
NAME OF THE RESPONDENT (S) : S.P.M. INDIA LTD. & OTHERS
UNDER SECTION : 433 (e)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION <u>Petitioner</u> REPRESENTATION BY WHOM	SIGNATURE 
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K. S. Chandrakasa. Advocate for petitioner.
9448055458

M/s. K.S.A., Advocate, undertakes to appear for the petitioner and requested time to file vakalat. For filing vakalat and for complying Rule 3 of the Insolvency and Bankruptcy Rules and also to serve notices on the respondents by the petitioner. Petitioner is directed to serve notice on the respondents by collecting the same from the Registry.

Posted to 13.03.2017.


MEMBER (J)


MEMBER (T)